

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 263 OF 2016 &
IA NO. 549 OF 2016 &
IA NO. 1441 OF 2019

Dated: 5th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

.... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Mr. S. R. Pandey for R-1

Mr. Sanjay Sen, Sr. Adv.
Mr. Ashish Jha for R-2

ORDER

List the matter for further hearing on **28.08.2019**, as agreed by learned counsel for both the parties.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/pk